

(e) whether he sold his invention to the Railways itself?

**THE MINISTER OF RAILWAYS**  
(SHRI C. M. POONACHA): (a) Yes, Sir.

(b) There was no direct connection between the invention and the inventor's official duties.

(c) Yes, Sir.

(d) Patent of his invention has been taken out in India, United Kingdom, West Germany, Canada, France, Czechoslovakia, Italy, United States of America, Brazil, Japan and Australia.

(e) He was granted permission to take out patent of the invention in the countries listed above at Government cost, on the condition that patent is assigned to the President. Shri Suri has assigned the patent to the President and, as a result, all rights, powers and benefits of the said invention belong to and are the exclusive property of the Government of India.

#### Fall in Prices of Cotton

\*998. SHRI D. R. PARMAR:  
SHRI R. K. AMIN:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any representation regarding the fall in price of "Gujarat-67" cotton;

(b) whether the depression in price is mainly due to Government's policy announced much earlier for the import of cotton from foreign countries in huge quantity;

(c) if so, the reaction of Government thereto; and

(d) the action proposed to be taken in the matter?

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI):** (a) Yes, Sir.

(b) No, Sir.

(c) and (d). The prices of indigenous cottons in the current season, which had been rising, showed a declining trend from the third week of January, 1968, essentially due to seasonal factors and self-discipline by member-mills of I.C.M.F. Prices of Gujarat-67 cotton, which reflected a like trend, have picked up again. The price situation of Indian cottons is under constant review by Government and suitable measures are taken as and when necessary.

#### सरकारी क्षेत्र के कारखाने

\*999. श्री श्रीगोपाल साबू :

श्री कंवर लाल गुप्त :

क्या औद्योगिक विकास तथा समवाय-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) सरकारी क्षेत्र के कारखानों की क्षमता का उपयोग न किये जाने के कारण 1966-67 में कितनी हानि हुई है; और

(ख) उनकी क्षमता का पूर्ण उपयोग करने के लिये सरकार द्वारा क्या कार्यवाही की जा रही है ?

औद्योगिक विकास तथा समवाय-कार्य मन्त्री (श्री फखरुद्दीन अली अहमद) :

(क) औद्योगिक विकास तथा समवाय-कार्य मन्त्रालय के अधीन सरकारी क्षेत्र के उपक्रमों की क्षमता अभी धीरे-धीरे स्थापित की जा रही है और इस अवस्था में यह ठीक-ठीक नहीं बताया जा सकता कि कितनी क्षमता अप्रयुक्त रही। इस सन्दर्भ में यह भी निश्चित रूप से बता सकना सम्भव नहीं है कि इससे कितनी हानि हुई है। फिर भी सरकारी क्षेत्र के कुछ